

044095

29 MAY 2019

## THE HIGH COURT OF KERALA

A6-4719/2019

Kochi : 682 031  
Dated : 27.05.2019OFFICIAL MEMORANDUM

Sub:- Deputation to the office of various Legal Service Institutions in Kerala -reg.

Ref:- 1. Letter No.5003/D/2018/KeLSA dated 08.05.2019 of the Member Secretary,  
Kerala State Legal Services Authority.  
2. This office O.M. No. A1-39627/2011/A6 dated 05.07.2011

It has been decided to call for willingness from the members of the High Court Service who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered to the undermentioned posts on deputation basis in the respective offices as detailed below :-

Sl. No	Name of the post	No.of post vacant	Name of the office and station	Method of appointment
1.	Assistant	2	Office of the Kerala State Legal services Authority, Ernakulam	By deputation from the category of Legal Assistant Grade- II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government
		2	Office of the ADR Centre, High Court, Ernakulam	By deputation from the category of Legal Assistant Grade- II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government with LL.B
2.	Driver	1	Office of the Kerala State Legal services Authority, Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.
3.	Section Officer	1	Office of the ADR Centre, High Court, Ernakulam	By deputation from the category of Section Officer of Law Department or similar category of officers from the Kerala High Court Service or from any other state services with degree in Law
		1	Office of the District Legal Services Authority at Thrissur	By deputation from the category of Section Officer of Law Department or similar category of officers from the Judicial Ministerial service or from any other subordinate services of the Government with LL.B

Sl. No	Name of the post	No. of post vacant	Name of the office and station	Method of appointment
4.	Secretary	13	Office of the Taluk Legal Services Committee at Thiruvananthapuram, Kollam, Adoor, Thodupuzha, Devikulam, Peermade, North Paravur, Aluva, Muvattupuzha, Ottapalam, Kozhikode, Thalassery, Hosdurg	By deputation from the category of Legal Assistant Grade -II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government.

Accordingly, willing and qualified members of the High Court Service may submit their willingness and bio-data in the prescribed format available in the 'A' Section, for being considered to the aforementioned posts on deputation basis on or before 06.06.2019 to the 'A' Section, High Court. Willingness once given shall not be allowed to be withdrawn.

The officials if selected to the aforementioned posts, shall be relieved from the High Court Service only after a new ranked list for appointment to the category of Assistants and Chauffeurs are brought in force to fill up the consequential vacancies.

(By Order)

  
G. Rathi

Deputy Registrar

To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam  
The Chief Librarian, High Court.

The Assistant Registrar, Court Officer's Section, High Court  
The Assistant Registrar in charge of Chauffeurs, High Court.  
All Section Heads, High Court

The Section Head, Kerala Judicial Academy, Athani, Ernakulam

( They shall bring the content of this O.M. to the notice of the officials working under them.

The Head Chauffeur, High Court.

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam

The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court.

The IT Section, High Court (for uploading in the Website)

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.